

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No. HHC.1(5-Computer/Gen(Info)/DOJ)/2011-I-

Dated : Shimla, the
2nd November, 2015.

NOTIFICATION

Hon'ble the Chief Justice has been pleased to constitute a Committee of two Hon'ble Judges of this High Court in the name of "**Committee for drawing Annual Report**" for the purpose of finalization of Annual Report of the High Court of Himachal Pradesh, as under :-

1.	Hon'ble Mr. Justice Tarlok Singh Chauhan, Judge	Member.
2.	Hon'ble Mr. Justice Sureshwar Thakur, Judge	Member.
3.	Central Project Coordinator, High Court of H.P., Shimla.	Secretary.

By Order etc.

(C.R. Barowalia)
Registrar General.

Endst.No.HHC.1(5-Computer/Gen(Info)/DOJ)/2011-I-28794-807 Dated : 2.11.2015.
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Copies forwarded for information to:-

1. The Secretary (Justice), Ministry of Law & Justice, Office : 402, 'A' Wing, Shastri Bhawan, New Delhi – 110001 for information w.r.t. his demi official letter No.N-17/67/2015-NM dated 16th October, 2015 from Hon'ble Minister, Law & Justice, Government of India, New Delhi.
2. The Deputy Registrar-cum-Special Pvt. Secretary to Hon'ble the Chief Justice, H.P. High Court Shimla for kind perusal and information of his Lordship.
3. The Secretaries to the Hon'ble Judges of this High Court for kind perusal and information of their Lordships'.
4. The Secretary to Hon'ble Mr. Justice Tarlok Singh Chauhan, Judge, High Court of Himachal Pradesh, Shimla for kind perusal and information of his Lordship.
5. The Secretary to Hon'ble Mr. Justice Sureshwar Thakur, Judge, High Court of Himachal Pradesh, Shimla for kind perusal and information of his Lordship.
6. Shri Ashok T. Ukrani, Member(Judicial), e-Committee, Supreme Court of India, A-313, Lok Nayak Bhawan, Khan Market, New Delhi-110003 for information.
7. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla-171005.
8. The Member Secretary, H.P. State Legal Service Authority, SDA Complex, Kasumpti, Shimla-171009.
9. The Secretaries/Private Secretaries/P.A.s to the Registrar General/Registrar (Judicial)/Registrar (Vigilance)/Registrar (Rules)/Registrar (Administration) and Registrar (Establishment), High Court of Himachal Pradesh, Shimla.
10. All the District and Sessions Judges in Himachal Pradesh.
11. All the Additional Registrars, H.P. High Court, Shimla.
12. All the Deputy Registrars/Assistant Registrars/Chief Librarian/Public Relations Officer of this Registry.
13. The Scientific Officer, NIC, at H.P. High Court, Shimla to get the above Notification uploaded on the Website of this Hon'ble High Court.
14. The Superintendent Grade – II (Computer) to get the above Notification uploaded on Official Gazette of the State Govt.(Rajpatra) .

(Partap Singh Thakur)
Central Project Coordinator.